

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P. (IB)/276(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

NLPL CARGO LLP

VS

XOTIK FRUJUS PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shashank Sardesai, Adv.

For the Respondent : Mr. Kartikey Kanojiya, Adv.

ORDER

Ld. Counsel for respondent submitted that there is possibility of settlement. Ld. Counsel for the applicant seeks time to file NeSL Certificate.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)